

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 618/2020

(Arising out of impugned final judgment and order dated 30-08-2019 in CRLOP(MD) No. 1246/2017 30-08-2019 in CRLOP(MD) No. 1298/2017 30-08-2019 in CRLOP(MD) No. 1299/2017 30-08-2019 in CRLOP(MD) No. 1300/2017 passed by the High Court of Judicature at Madras at Madurai)

B.R.K. AATHITHAN

Petitioner(s)

VERSUS

SUN GROUP & ANR.

Respondent(s)

Date : 30-08-2022 This petition was called on for hearing by way of mentioning today.

CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. P. V. Yogeswaran, AOR

For Respondent(s) Mr. Sathyanarayan, Adv. (Mentioned by)
Ms. Liz Mathew, AOR
Ms. Atmata Tirpathy, Adv.
Ms. Sonali Jain, Adv.
Ms. Vasudha Jain, Adv.

UPON hearing the counsel the Court made the following
O R D E R

On being mentioned, the matter is taken on board.

List on 02.09.2022.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)